



REVISED

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI
दिनांक 24 - 27 मार्च 2025 तक संशोधित पीठों का गठन
REVISED CONSTITUTION FROM 24.03.2025 TO 27.03.2025

| <u>Hon'ble S/Shri</u> | <u>Bench</u> | <u>Court Room</u> |
|--|--------------|-------------------------|
| Duvvuru RL Reddy, VP & S.R.Raghunatha, AM | "B" | 1 (THROUGH HYBRID MODE) |
| Aby.T.Varkey, JM & Jagadish, AM | "C" | 2 (THROUGH HYBRID MODE) |
| Manu Kumar Giri, JM & Amitabh Shukla, AM | "A" | 4 (THROUGH HYBRID MODE) |

- NOTE: (1) Shri George George.K, VP(CZ) will be on leave from 24.03.2025 to 27.03.2025.
(2) Shri S.S.Viswanethra Ravi, JM will be on tour to ITAT Pune from 24.03.2025 to 27.03.2025.
(3) "D" Bench will not function.

Chennai
Dt:24.03.2025

Sd/-
DUVVURU RL REDDY
VICE-PRESIDENT(KZ)
(Addl. Charge CZ)

By Order


24.03.2025
DRAWING AND DISBURSING OFFICER